

ITEM NO.6

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ORS.

Respondent(s)

)

Date : 11-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Mr. Tej Pratap, Adv.
Mr. Rajat Singh, AOR
Mr. Sarthak Chandra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant is granted two weeks' time, as last opportunity, to take fresh steps and file fresh particulars for service of respondent Nos.1 to 3.

List again on 18.11.2024.

SUJATA SINGH
Registrar

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